

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 03<sup>rd</sup> July, 2025

No. LJ(B) 69/2012/82 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Shri. Manish Kumar, Sub Divisional Officer (Sadar) as the Executive Magistrate within East Jaintia Hills District with immediate effect until further orders.

No. LJ(B) 69/2012/82 - A - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Shri. W. Niangti, Fishery Officer as the Executive Magistrate within East Jaintia Hills District with immediate effect for a period of 3 months.

Sd/-

(Cyril V.D. Diengdoh),

Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department

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Memo No. LJ (B) 69/2012/82 -B,  
Copy forwarded to:-

Dated Shillong, the 03<sup>rd</sup> July, 2025

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.12/OFF/2024/73 Dt. 19.06.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannu*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.